

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP NO.392/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M

Name of the Company		Multi Serve Rolls Ltd	
Under Section		14(1) Conversion	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

08.08.2017 – C.P.No.392/2017 – Multi Serve Rolls Ltd.

ORDER

Ld. Lawyer Mr. P.P. Bishwal informed that the advocate on record of this case is not in a position to appear today due to certain problems and prayed for adjournment. Heard, prayer is allowed.

Fixed on 24.08.2017.

MANORAMA KUMARI
MEMBER(J)